

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF M/S GREEN INDIA BUILDING SYSTEMS & SERVICES PRIVATE LIMITED

RELEVANT PARTICULARS	
1. Name of corporate debtor	M/s.Green India Building Systems and Services Pvt Ltd.
2. Date of incorporation of corporate debtor	14/12/2009
3. Authority under which corporate debtor is incorporated / registered	Registrar of Companies (ROC), Mumbai, Maharashtra.
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45400MH2009PTC197838
5. Address of the registered office and principal office (if any) of corporate debtor	New Bridge Business Centre, Boomrang, Ground floor, B wing. B1-04/05. Chandivali Road, Andheri East Mumbai City MH 400072 IN
6. Insolvency commencement date in respect of corporate debtor	05 th Jan 2024
7. Estimated date of closure of insolvency resolution process	3 rd July 2024
8. Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Shekhar Arvind Parkhi, Registration No.IBBI/IPA001/IP-P-02494/2021-22/13801
9. Address and e-mail of the interim resolution professional, as registered with the Board	A-303, Yashwin Society, Susgaon Road, Behind Mercedes Benz showroom, near Vibgyor school, Pune, Maharashtra - 411021 Email ID: ip.shekharparkhi@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	Address- A-904, Malpani Vivanta, Laxman Nagar, Behind Baner Dmart, Balewadi, Pune 411045. Email- corp.greenindia@gmail.com
11. Last date for submission of claims	19 th January, 2024
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13. Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	NA
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	https://ibbi.gov.in/en-home/downloads

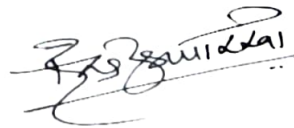
Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a Corporate Insolvency Resolution Process of the M/S Green India Building Systems & Services Pvt. Ltd on 5th January 2024.

The creditors of M/S Green India Building Systems & Services Pvt. Ltd, are hereby called upon to submit their claims with proof on or before 19-01-2024 to the Interim Resolution Professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Place: Pune
Dt.: 08/01/2024



Shekhar Arvind Parkhi
Interim Resolution Professional



For Green India Building Systems & Services Pvt. Ltd.
IBBI/IPA-001/IP-P-02494/2021-22/13801
IBBI Registered Address: A-303, Yashwin Society,
Susgaon Road, Behind Mercedes Benz Show Room,
Near Vibgyor School, Pune, Maharashtra- 411021
Email Id: ip.shekharparkhi@gmail.com
AFA Valid Upto-.08.10.2024
Phone Number- 9373273800